

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) Government have decided to introduce legislation requiring all Members of Parliament to make a disclosure of their assets, liabilities and business interests. Such disclosures made by the Members of the Council of Ministers, would be placed before Parliament, in accordance with this legislation.

Fourth INTERPOL Asian Regional Conference

*657. SHRI HARSH DEO MALAVIYA;

SHRI NRIPATI RANJAN CHOUDHURY;

SHRI HIMMAT SINH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Fourth INTERPOL Asian Regional Conference was held at Saint Cloud in France, in September, 1977;

(b) whether India was represented at that Conference; if so, by whom; and

(c) what was the object of the Conference and what benefit India derived therefrom?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The Fourth INTERPOL Asian Regional Conference was held at Saint Cloud in France from 26th to 30th August, 1977.

(b) Yes, Sir India was represented at the Conference by Shri C. V. Narasimhan, Director, CBI, Shri L. R. Adige, Jt. Director, IB and Shri J. S. Bawa, IGP from Punjab.

(c) The object of the Conference was to discuss measures for prevention of hijacking planes, illicit drug traffic in the middle East and Far East, improvement of INTERPOL Telecommunication in the Asian region, steps to deal with serious forms of violent crimes and crime prevention programmes. Discussions on these

subjects were helpful in gaining knowledge of the methods successfully adopted in other countries in dealing with these problems. It also helped in establishing a rapport with the representatives of other participating countries. This will be of considerable help in tackling and individual problem requiring Police assistance abroad.

Death of an Adivasi in District Purnea, Bihar

*658. SHRI PRASENJIT BARMAN:

SHRI PHANINDRA NATH HANSDA:

SHRI NABIN CHANDRA BURAGOHAJIN:

SHRI N. P. CHAUDHARI:

SHRI IRENGBAM TOMPOK SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an Adivasi was killed and two others were injured in a harvesting dispute in District Purnea of Bihar recently;

(b) if so, what are the details thereof; and

(c) what steps Government have taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c) A statement is laid on the Table of the House.

Statement

According to the information received from the Government of Bihar, on 24th November, 1977, a mob of 20—25 persons mostly consisting of hired people organised and led by one Bisundeo Gareri of village Bairak attacked Gopalpur Mushar Tola in the jurisdiction of Banmankhi, P. S. with Laxmi Mushar of that village as the main target. Laxman Mushar was out of the village at the time of attack. Some persons, however, fired 2-3 shots near his house injuring Baichan Mushar (aged about 25 years) and Sattan Mushar (aged about 20 years) and

accidentally killing Gena Maraiya Sautal (aged about 55 years). There was some evidence of paddy cutting also in the field of Lakshman. District Magistrate and Supdt. of Police proceeded to the scene of occurrence the same afternoon and held necessary enquiries, which revealed that Laxman Mushar had an old land dispute with Bishundeo Gareri of village Bairak Panchayat had been held 2-3 years back but no solution had emerged. This incident is apparently a sequel to this quarrel between two individuals. Laxman admitted that he never informed the local police or authority about any such apprehensions.

A case was registered on the evidence of Baichan against Bisundeo Gareri, his brother and other unknown persons (one DBBL Gun of Jaichan Sah of Bairak who also has a land dispute nearby was seized for necessary verification). One person has been arrested so far. Efforts are being made for arresting other culprits. Police Force and Magistrate are still camping in the village.

Detailed instructions have been circulated by the State Government to the District Magistrates and Police authorities for making adequate arrangements for ensuring peaceful kharif harvesting and for ensuring safety of Advasis and other weaker sections and safeguarding their legitimate interests. Reports received so far by the State Government disclose that harvesting is going on peacefully. The State Government have already issued instructions for seizure of fire arms of such licencees as are likely to use them against members of weaker sections.

Shortage of cement in the country

*659. SHRIMATI SAROJ KHAPARDE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that at present there is an acute shortage of cement in the country, particularly in the metropolitan cities;

(b) if so, what are the reasons therefor; and

(c) what steps Government are contemplating to take to ease the situation?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The production of cement in 1977-78 is expected to be about 19.20 million tonnes which is the highest level so far achieved.

(b) In spite of a record production, shortages have developed on account of higher demand for consumption of cement from Government departments, public sector and industry as well as for agriculture and housing. Substantial quantities of cement would also be required to repair the ravages caused by the recent cyclones in Andhra Pradesh and Tamil Nadu.

(c) Government are implementing several measures aimed at increasing production by the existing units, installing additional capacity and for the conservation and better utilisation of cement. The more important steps include the installation of precalcinators and greater use of slag, fly ash and other pozzolanic material; setting up of new cement plants at the location of steel plants to utilise local slag and limestone establishment of mini cement plants to utilise smaller limestone deposits and also expediting the construction schedules of new units and expansions.

Expenditure on security arrangements for Union Ministers

*660. SHRIMATI AMBIKA SONI:
SHRI DEVENDRA NATH
DWIVEDI:
SHRI VITHAL GADGIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the expenditure incurred on security arrangements made in Delhi